

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-512**

CP/422/2016

CA/253/2022, CA/98/2020, CA/08/2021, CA/223/2022, IA/178/2023

**IN THE MATTER OF:**

Bank of Baroda

**.....Applicant**

**Vs.**

Metaphor Exports Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 433(e) & 434

**Order delivered on 16.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Re-notified to **04.06.2024**.

**Sd/-  
(Dr. SANJEEV RANJAN)  
MEMBER (T)**